

ITEM NO.101
(Part heard)

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4696/2023

ALLAHABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DAULAT DIN SHAH SORABJI LAHEWALA (DEAD)
THROUGH LRS. & ORS.

Respondent(s)

[PART HEARD BY : HON'BLE B.V. NAGARATHNA AND HON'BLE UJJAL
BHUYAN, JJ.]

IA No. 73356/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 73360/2017 - EXEMPTION FROM FILING O.T.

Date : 11-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s) : Mr. Rakesh K Khanna, Sr. Adv.
Mr. Rakesh Mishra, AOR
Mr. Amit Upreti, Adv.
Mr. Akshit Tyagi, Adv.
Mr. Sudeep Chandra, Adv.
Mr. Bharat Bhushan Mishra, Adv.
Mr. Aditya P Khanna, Adv.
Ms. Arushi Jindal, Adv.

Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma , AOR
Mr. Deepankar Kumar, Adv.
Mr. Alekshendra Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on 18.02.2026.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)